

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

WRIT PETITION(CIVIL) NO. 350 OF 1993

ISLAMIC ACADEMY OF EDUCATION AND ANOTHER Appellant(s)

Versus

STATE OF KARNATAKA AND OTHERS Respondent(s)

O R D E R

None appears on behalf of the petitioners.

Heard learned counsel for the State.

It has been submitted by the learned counsel for the State that a new Act has been enacted. Therefore, nothing survives in this writ petition.

Be that as it may, since none appears for the petitioners to prosecute the matter, this writ petition is dismissed for non prosecution.

.....J.  
(ARUN MISHRA)

.....J.  
(AMITAVA ROY)

New Delhi,  
February 22, 2018

ITEM NO.103

COURT NO.10

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2846/2007

THE STATE OF KERALA & ORS.ETC.ETC.

Appellant(s)

VERSUS

MANAGER MALANKARA ORTHODOX SYRIAN CHURCH  
MEDICAL COLLEGE ETC. ETC.

Respondent(s)

WITH

C.A. No. 2847/2007 (XI-A)  
C.A. No. 2848/2007 (XI-A)  
C.A. No. 2849/2007 (XI-A)  
C.A. No. 2850/2007 (XI-A)  
C.A. No. 2852/2007 (XI-A)  
C.A. No. 2851/2007 (XI-A)  
C.A. No. 2853/2007 (XI-A)  
W.P. (C) No. 350/1993 (X)

Date : 22-02-2018 These appeals/petition were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr. Jaideep Gupta, Sr.Adv.  
Mr. G. Prakash, AOR  
Mr. Jishnu M.L., Adv.  
Ms. Priyanka Prakash, Adv.  
Ms. Beena Prakash, Adv.  
Mr. Vijay Shankar V.L., Adv.

Mr. Bharat Sangal, AOR

Mr. Hetu Arora Sethi, AOR

For Respondent(s)

For M/S. Lawyer S Knit & Co, AOR

Mr. Sunil Gupta, Sr.Adv.  
Mr. Romy Chacko, AOR  
Mr Pulkit Atal, Adv.

Mr. D. Bharat Kumar, Adv.  
Mr. Tadimalla Baskar Gowtham, Adv.  
Mr. Sarooj Mohandas M, Adv.  
Mr. Abhijit Sengupta, AOR

Mr. K. R. Nambiar, AOR  
Mr. Radha Shyam Jena, AOR  
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Mr. R. Nedumaran, AOR  
Mr. M. P. Vinod, AOR  
Mr. Ranjith K. C., AOR  
Ms. Asha Gopalan Nair, AOR  
Mr. Ejaz Maqbool, AOR  
Mr. S. N. Bhat, AOR  
M/S. Arputham Aruna And Co, AOR  
Mr. Naresh Kumar, AOR  
Mr. Anil Kumar Tandale, AOR  
Mr. G. Ramakrishna Prasad, AOR  
Mr. Rameshwar Prasad Goyal, AOR  
Mr. Ravindra Keshavrao Adsure, AOR  
Mr. Abhinav Mukerji, AOR  
Mr. Devadatt Kamat, AAG  
Mr. V. N. Raghupathy, AOR  
Mr. Rajesh Inamdar, Adv.  
Mr. Javedur Rahaman, Adv.  
Mr. Aditya Bhat, Adv.  
Mr. Prakshit P. Angadi, Adv.  
For M.C.I. Mr. Prateek Bhatia, Adv.  
Ms. Mansi Sharma, Adv.  
For Mr. Gaurav Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

W.P.(C) No. 350 of 1993

None appears on behalf of the petitioners.

This writ petition is dismissed for non prosecution in terms of the signed order.

Remaining matters

List after three weeks.

(SUKHBIR PAUL KAUR)  
AR CUM PS

(JAGDISH CHANDER)  
BRANCH OFFICER

(Signed order in W.P.(C) 350 of 1993 is placed on the file)